

By e-Mail

DISTRICT OFFICE: JHARSUGUDA

(Gen. & Misc. Section)

No. XX-79/22-

5083

/G&M Date-

18/05/2022

To

Sri Sailaza Nandan Das,
Addl. Standing Counsel,
Odisha, Cuttack

Sub:-

Submission of joint enquiry report on the Original Application No. 48/2021/EZ filed by Nabin Kisan-vrs- State of Odisha & others.

Ref:-

Order of the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata on dated 12.04.2022.

Sir,

Inviting a reference to the order on the subject cited above, I am to inform that joint inspection was conducted by the Addl. District Magistrate (Gen.), Jharsuguda, Dy. Environmental Scientist, State Pollution Control Board, Odisha and Scientist B, Central Pollution Control Board, Kolkata on 17.05.2022 in presence of the applicant and local inhabitants as directed by the Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata in Original Application No. 48/2021/EZ. Their joint inspection report received at this end is enclosed for your ready reference.

This is for your information and necessary action.

Yours faithfully,

Encl:-As above

[Signature]
COLLECTOR, JHARSUGUDA

Memo No. 5084 /G&M Dt. 18/05/2022

Copy to the Registrar, National Green Tribunal, Eastern Zone Bench, Kolkata/ Advocate General, Odisha, Cuttack for information and necessary action.

[Signature]
COLLECTOR, JHARSUGUDA

Enquiry Report on the alleged Pollution caused by the diversion of sewerage line of M/s. Belpahar Municipality near Gumadera, Belphar, Dist- Jharsuguda

(National Green Tribunal, Eastern Zone Bench, Kolkata order dtd. 12.04.2022 in the matter of O.A No.48/2021/EZ-Nabin Kisan vs. State of Odisha)

In response to the order dated 12.04.2022 of Hon'ble National Green Tribunal, Eastern Zone Bench, Kolkata, a field inspection was conducted on 17.05.2022 in & around the alleged site of diversion of sewerage line of M/s. Belpahar Municipality to verify the correctness of the allegations made by Sri Nabin Kisan as mentioned in the para-7 of the aforesaid order by the following committee members.

1. Sri Prabeer Kumar Nayak, Additional District Magistrate, Jharsuguda
2. Mr. Toufic Aslam, Scientist B, Central Pollution Control Board, Kolkata
3. Smt. Anusha Ekka, Dy. Environmental Scientist, Regional Office, Jharsuguda, State Pollution Control Board, Odisha,

Executive Officer of Belpahar Municipality accompanied the committee to the alleged site and following local inhabitant along with applicant were present during the field enquiry.

- Sri Nabin Kisan, Applicant, Gumadera, Belphar, Jharsuguda
- Sri Dubraj Nayak, Gumadera, Belphar, Jharsuguda
- Sri Brajakishore Singh Deo, Gumadera, Belphar, Jharsuguda
- Sri Rasmi Ranjan Biswal, Malipada, Ward no-7, Belphar, Jharsuguda.
- Sri Narendra Pradhan, Ward No-7, Belphar, Jharsuguda
- Sri Chaturhujja Nayak, Gumadera, Belphar, Jharsuguda

Background

There are 19 nos. of wards in Belpahar Municipality having Population of 38,993 (as per 2011 census). Wastewater including sullage water generated from different wards is discharged to nearby open low lying private lands without any treatment. It has five nos. of major identified outfalls (Land discharge points). Out of that, the alleged site i.e. Gumadera out fall is also one of the wastewater discharge points. Previously, the outfall was located in a low-lying land near Gumadera Om Shanti Center of Ward no. 7 of Belpahar Municipality. OM Shanti Centre, Gumadera, Belpahar filed grievance petition before the Collector, Jharsuguda regarding stagnation and foul smelling of

waste water and to resolve the issue, Belpahar Municipality has constructed RCC drain of about 68 m, connecting with PWD drain by the road side for channelization of waste water from the discharge point near OM Shanti Center towards the culvert of ward no. 7. As a result, wastewater gets channelized through the RCC drain and finally gets discharged near the Culvert and is mixed with storm water drain (Local Nallah) which flows through the private land of the applicant. Sri Nabin Kisan. Further, the surface runoff, over flow of rain water and seepage of a big pond & small pond located at Gumadera gets channelized through the said local nallah culvert of ward no. A part of 68m length of RCC drain was also been constructed over the land of Nabin Kisan adjacent to the Road..

In the mean time, Belpahar Municipality has approached Orissa Water Sewage Board for construction of STP and till such time it has provided an earthen settling cum collection pond of capacity 50m³approximately lined with HDPE impervious liner near Gumadera Outfall. Wastewater including sullage water generated from the nearby wards is channelized by the municipality to settling cum collection pond for temporary storage and is collected by cesspool vehicle from time to time for further treatment in Septage Treatment Plant.

Observations:-

Sl no	Points raised by Hon'ble NGT	Observations
1.	Belpahar Municipality is constructing a new sewerage line by diverting it from its existing location, i.e., Om Shanti Centre, Gumadera, Belpahar, Odisha over the agricultural field of the Applicant being Khata No.4920	<ul style="list-style-type: none"> • Belpahar Municipality has already constructed new RCC drain of 68m length, connecting with PWD drain by the road side for channelization of wastewater from the discharge point near OM Shanti Center towards the culvert of ward no.7 in the year 2021 to resolve the issue regarding stagnation of foul smelling of wastewater near OM Shanti Centre, Gumadera, Belpahar. • A part of 68m length of RCC drain has also been constructed along the PWD road over the land of Nabin Kisan adjacent to the Road.

2.

Sewage or sullage is being carried over this drain over the agricultural field of the Applicant and whether it is also spilling on the said applicant's agricultural field thereby causing environment pollution.

- Earlier, wastewater used to be channelized through the newly constructed RCC drain and finally was getting mixed discharged near the Culvert and was mixed with storm water drain (Local Nallah).
- In the mean time, the municipality has taken steps to stop the discharge of wastewater to the land of the applicant by providing an earthen settling cum collection pond of capacity 50m³ approximately lined with HDPE impervious liner near Gumadera outfall. Wastewater including sullage water generated from the nearby wards is channelized by the municipality to settling cum collection pond for temporary storage and is collected by cesspool vehicle from time to time for further treatment in STP. Photographs are enclosed for kind reference.
- On the day of inspection, it is observed that there is no spill over the earthen settling cum collection pond.
- Though not happening now, there might be possible chances of overflow / spill during rain and breakdown of cesspool vehicle / machineries.
- The applicant & other inhabitant present at the site also apprised the committee that no progress of construction of adequate wastewater treatment system (STP) was

			visible. At the same time, Executive Officer of Belpahar Municipality stated the Committee that Municipality had approached Government (H&UD Deptt.) & Orissa Water Sewerage Board for construction of adequate wastewater treatment system (STP).
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Recommendation:

In view of the above, Belpahar Municipality may be directed to

- Expedite the process of construction of adequate wastewater treatment system /STP after obtaining approval from Government.
- Submit time bound action plan for proper collection & treatment of the domestic wastewater generated from the Municipality within three months.

Toufic Aslam
18.05.2022
Toufic Aslam,
Scientist B,
Central Pollution Control Board,
Kolkata

Smt. Anusha Ekka
18.05.2022
Smt. Anusha Ekka
Dy. Environmental Scientist,
State Pollution Control Board, Odisha

Sri Prabeer Kumar Nayak
18.05.22
Sri Prabeer Kumar Nayak
Additional District Magistrate,
Jharsuguda

PHOTOGRAPHS TAKEN DURING THE FIELD INSPECTION OF THE COMMITTEE.

